

Filing no. 8208/2020 (B.A.)
Bishun Rajak @ Bishun Dhobi and anr. Vs state of Jharkhand
Name of advocate:- J.S. Singh

Defects :

8. Petitioners earlier moved in ABA no. 4254/19 as per report of List and computer section at brown cover but not stated at para 2.

9 (i) Multiple pagination is appearing in annexure 1.

(ii) Statement regarding judicial custody of petitioners may properly be stated at index and page no. 1.

(iii) Date of custody of petitioner no. 2 at para 10 may be verified from impugned order.

(iv) Date of rejection order stated at para 13 may be verified from impugned order.

(v) S.T. no. given at para 1, 13 and prayer para may be verified from impugned order.

(vi) Page no. 8 and 9 are faint and illegible at some portions. Fresh legible/ true typed copy of the same may be given.

(vii) P. Form may be filled up properly.